

**THE HIGH COURT OF MEGHALAYA**  
**AT SHILLONG**  
**NOTIFICATION**

Dated, Shillong 8<sup>th</sup> September, 2016

NO.HCM.II/123/2015/3418: Consequent to the Notification issued by the Government of Meghalaya, General Administration (A) Department No. GAA.122/2015/78 dated 07.09.2016; and in modification of notification No.HCM.II/123/3351 dated 02.09.2016, Hon'ble the High Court of Meghalaya is pleased to declare 13<sup>th</sup> September, 2016 (Tuesday) as Holiday on Account of Id-Ul- Zuha in the High Court of Meghalaya and Subordinate Courts.

The 12<sup>th</sup> September, 2016 is declared as working day in the High Court of Meghalaya and Subordinate Courts.

  
**REGISTRAR GENERAL**

Memo. NO.HCM.II/123/2015/3418 A

Dated, Shillong 8<sup>th</sup> September, 2016

Copy to :-

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Joint Registrar- cum- OSD, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice S.R. Sen, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice V.P. Vaish, High Court of Meghalaya, Shillong.
5. The PA to Registrar General, High Court of Meghalaya, Shillong.
6. The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
7. The District & Sessions Judge,  
Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura.
8. The Registrar, High Court of Meghalaya, Shillong.
9. The Joint Registrar, High Court of Meghalaya, Shillong.
10. The Registrar (Administration), High Court of Meghalaya, Shillong.
11. The Deputy Registrar (Administration), High Court of Meghalaya, Shillong.
12. The Deputy Registrar (Infrastructure & Accounts), High Court of Meghalaya, Shillong.
13. The Assistant Registrar (Recruitment), High Court of Meghalaya, Shillong.
14. The Assistant Registrar (Record), High Court of Meghalaya, Shillong.
15. The Assistant Registrar (Accounts), High Court of Meghalaya, Shillong.
16. The Chief Librarian, High Court of Meghalaya, Shillong.
17. The Chief Translator (I/c Stationery), High Court of Meghalaya, Shillong.
18. The Public Relations Officer, High Court of Meghalaya, Shillong.
19. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
20. The Superintendent (Judicial), High Court of Meghalaya, Shillong.
21. Notice Board.
22. Office file.

  
**REGISTRAR GENERAL**